NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1453/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Anchal Collection Ltd.

V/s.

MSH Sarees Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Anushree 1/b Avais Regal For Petitioner. Amehre Johnin

ORDER

CP No. 1453/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None present from the side of Corporate Debtor.

For the Petitioner not having intimated the date of hearing to the Corporate Debtor, the Petitioner is hereby directed to supply copy of the Petition as well as to intimate the next date of hearing to the Corporate Debtor within 3 days hereof, list this matter for hearing on 19.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)